

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1435/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: Daimler Financial Services India Pvt. Ltd
V/s
Gaurang Doshi Productions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Adv. AJAYENDRA KUMAR i/b.	Advocate for petitioner - King & Standa Karwa.	Ajendra
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ORDER

CP No.1435/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on
20.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

CP No. 1435/(MAH)/2017

19.12.2017

20.12.2017